

- (1) S.O. 1402 (E), dated the 16th June, 2011, publishing order indicating the supplies of Urea to be made by domestic manufacturers of Urea to States and Union Territories during Kharif 2011.
  - (2) S.O. 1684 (E), dated the 16th July, 2011, publishing the Fertilizer (Movement Control) Amendment Order, 2010. [Placed in Library. See No. L.T. 5219/15/11]
- II. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 619 A of the Companies Act, 1956:
- (a) Fifty-sixth Annual Report and Accounts of the Hindustan Antibiotics Limited (HAL), Pune, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. ...(*Interruptions*)... [Placed in Library. See No. L.T. 5216/15/11]
- I. **Notifications of the Ministry of Human Resource Development.**
- II. **Accounts (2008-09) & (2009-10) of various universities, National Bal Bhavan, Institutes, Mahila Samakhya, Sarva Shiksha Abhiyan and Related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Education and Literacy), under Section 33 of the National Council for Teacher Education Act, 1993.
  - (1) F.No.51-1/2009/NCTE (N&S), dated the 26th November, 2010, publishing the National Council for Teacher Education (Recognition Norms and Procedure) (Third Amendment) Regulations, 2010, along with delay statement. [Placed in Library. See No. L.T. 5180/15/11]
  - (2) F.No.51-1/2009/NCTE (N&S), dated the 14th February, 2011, publishing the National Council for Teacher Education (number of persons to be nominated to

the Regional Committee, their term of office and allowance payable) First Amendment Regulations, 2011, along with delay statement. [Placed in Library. See No. L.T. 5183/15/11]

- (3) F.No.47-49/2009/NCTE/CDN, dated the 7th February, 2011, regarding termination of Eastern Regional Committee located at Bhubaneshwar, along with delay statement. [Placed in Library. See No. L.T. 5184/15/11]
  - (4) S.O. 1548 (E), dated the 7th July, 2011, regarding supersession by Central Government of the National Council for Teacher Education for a period of six months. [Placed in Library. See No. L.T. 5182/15/11]
  - (5) No.F.28-11/1011-EE-10, dated the 28th June, 2011, regarding constitution of a High Powered Commission under the Chairmanship of Hon'ble Justice J.S. Verma, former Chief Justice of India. [Placed in Library. See No. L.T. 5181/15/11]
- II.(i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 31 of the Central Universities Act, 2009:
- (a) Annual Accounts of the Central University of Gujarat, Gandhinagar, for the year 2008-09, and the Audit Report thereon. [Placed in Library. See No. L.T. 5144/15/11]
  - (b) Annual Accounts of the Central University of Gujarat, Gandhinagar, for the year 2009-10, and the Audit Report thereon. [Placed in Library. See No. L.T. 5145/15/11]
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- (ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the Sikkim University Act, 2006:
- (a) Third Annual Report and Accounts of the Sikkim University, Gangtok, for the year 2009-10, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 5166/15/11]

- (iii) A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report of the National Bal Bhavan, New Delhi, for the year 2009-10.
  - (b) Annual Accounts of the National Bal Bhavan, New Delhi, for the year 2009-10, and the Audit Report thereon.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above. [Placed in Library. See No. L.T. 5143/15/11]
- (iv) (a) Annual Accounts of the Indian Institute of Information Technology (IIT), Allahabad, for the year 2009-10, and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 5147/15/11]
- (v) (a) Annual Report and Accounts of the Mahila Samakhya Gujarat, Ahmedabad, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 5146/15/11]
- (vi) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, UT of Daman & Diu, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 5142/15/11]
- (vii) (a) Annual Report and Accounts of the National Institute of Foundry & Forge Technology (NIFFT), Ranchi, for the year 2009-10, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. ...*(Interruptions)*... [Placed in Library. See No. L.T. 5186/15/11]

**I. Notifications of the Ministry of Agriculture**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE; THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): Sir, I lay on the Table, under sub-section (6) of Section 3 of Essential commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation):

- (1) S.O. 1732 (E), dated the 26th July, 2011, notifying the specifications of certain customized fertilizers to be manufactured by the manufacturers.
- (2) S.O. 1733 (E), dated the 26th July, 2011, amending Notification No. S.O. 977 (E), dated the 9th November, 1987, to substitute certain entries in the original Notification. [Placed in Library. See No. L.T. 5122/15/11]

**I. Report and Accounts (2009-10) of NMPPB, New Delhi and Related papers.**

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्यमंत्री (डॉ चरण दास महन्त): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:

- (a) Annual Report and Accounts of the National Meat and Poultry Processing Board (NMPPB), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5048/15/11]

**I. MoU between the Government of India and the ITI Limited.**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): Sir, I lay on the Table, a copy (in English and Hindi) of the